



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 01/2025/EZ

In The Matter of:
Sarbani Brahma

... APPLICANT



VERSUS

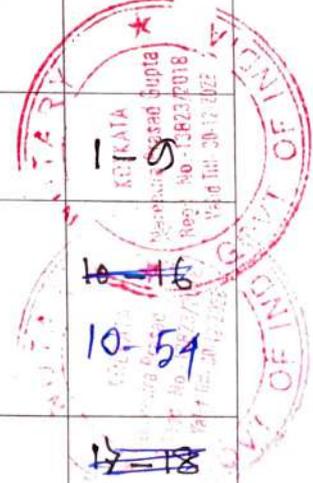
State of West Bengal & Ors.

... RESPONDENT(S)

FACT FINDING REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF THE
RESPONDENT NUMBER 04, DISTRICT MAGISTRATE & COLLECTOR,
HOWRAH.

INDEX

SL No.	PARTICULARS	ANNEXURE	PAGE
1.	Fact Finding Report in The Form of Affidavit		1-0
2.	Photocopy of the Inspection Report of the Fact Finding Committee along with coloured photographs are collectively annexed herewith	'R-1'	10-16 10-54
3.	Photocopy of Server Copy of the	'R-2'	17-18



30 JUN 2025

Solemn Order dated 09.01.2025 passed in WPA (P) 453 of 2024, by Hon'ble High Court, at Calcutta is annexed herewith		55-56
---	--	-------

Filed by

Sibojyoti Chakrabarti

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

Email: subho.advocate@gmail.com

(M): 9007035534





BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 01/2025/EZ



In The Matter of:

Sarbani Brahma

... APPLICANT

VERSUS

State of West Bengal & Ors.

... RESPONDENT(S)

FACT FINDING REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 04, DISTRICT MAGISTRATE & COLLECTOR, HOWRAH.

I, Deepap Priya, D/o Sri I. Palraj , by faith- Hindu, by occupation-service, presently posted as District Magistrate & Collector, Howrah, having office at New Collectorate Building, 3rd Floor, 6, Rishi Bankim Chandra Road, P.O & P.S & District: Howrah, Pin: 711101, do hereby solemnly affirm and declare as follows:-

1. That, I am working as District Magistrate & Collector, Howrah district, having my office at New Collectorate Building, 3rd Floor, 6, Rishi Bankim Chandra Road, P.O & P.S & District: Howrah, Pin: 711101, and



I am well acquainted with the facts and circumstances of the case and as such I am competent to swear, sign and affirm this fact finding report in the form of affidavit.

2. That this report of the Fact Finding Committee in the form of affidavit is filed in compliance to the Solemn Order dated 08.01.2025, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.
3. That the present original application has been filed interalia seeking removal of rubbish, solid waste materials and industrial effluents from the pond situate at R.S. Dag No.973/L.R. Dag No.953, R.S. Khatian No.1153, L.R. Khatian Nos. 495, 10022 and 14368-14387, District - Howrah, Block - Domjur, Mouza - Bankra, Pin - 711403. The said pollution is stated to be caused to the pond in question by the Respondent Nos.12 to 24. It is alleged that the Private Respondent Nos.12 to 24 are unlawfully discharging industrial effluents, toxic substances and hot wastewater from the workshops of M/s Meraj Industries and Ashrafi Copper and Alloys Cent Cast located at R.S. Dag No.954, Mouza - Bankra. It is also alleged that the said Respondents made illegal constructions/pucca structure constructions on the side parts of the pond in question.
4. That the Hon'ble Tribunal in paragraph 09 of the Solemn Order dated 08.01.2025 (hereinafter referred to as the said Solemn Order) has been pleased to constitute a Fact Finding Committee comprising of the following members:-
 - (i) District Magistrate & Collector, Howrah or his representative not below the rank of Additional District Magistrate (ADM).

(ii) Senior Scientist, West Bengal Pollution Control Board,

That in paragraphs 10 and 11 of the said Solemn Order the Hon'ble Tribunal has been pleased also to interalia direct the Committee to visit the site in question and submit a Fact Finding Report with regard to the allegations as stated in the original application and the District Magistrate Howrah shall be the Nodal office for all logistic purposes and for filing the Fact Finding Report on affidavit.

5. That in pursuance to the Solemn Order dated 08.01.2025, passed by the Hon'ble Tribunal, accordingly Committee has been constituted comprising of the following members:

- (i) Sri Azar Zia, ADM (LR) & D. L. & L. R. O, Howrah
- (ii) Smt. Jayati Mitra, Assistant Environmental Engineer, WBPCB, Howrah Regional Office, West Bengal Pollution Control Board.

The following officials were also present to facilitate the inspection:

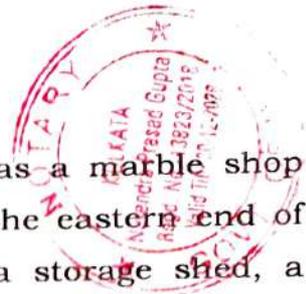
- (a) Mr. Partha Pratim Sadhukhan, Officer-in-Charge, Environment Section, District Administration, Howrah.
- (b) Mr. Nirod Baran Sarkar, Joint Block Development Officer, Domjur. Development Block.
- (c) Shri Babulal Kanraar, Revenue Officer, Office of the BL & LRO, Domjur Block.
- (d) Shri Swapan Kumar Mondal, Revenue Officer, Office of the BL & LRO, Domjur Block.
- (e) Shri Tapas Kumar Pramanick, Secretary, Bankra-II, Gram Panchayet.
- (f) Shri Badrul Haque, Executive Assistant, Bankra-II, Gram Panchayet,





6. The Committee inspected the site in question on 01.02.2025 at 12 noon and made the following observations.

- i. The said plot is located in a predominantly residential neighborhood surrounded by houses, shops, and few small-scale industrial units. The said plot is butted and bounded by a gated brickwall.
- ii. The report submitted by the BL& LRO, Domjur Block reveals that as per official records the classification of the land in LR Plot No. 953 corresponding to erstwhile RS Plot No.973 is Pond (Pukur) (Copy enclosed and marked as **R-1**).
- iii. The said pond, situated within the plot, was covered with aquatic weeds and vegetation growth, it seemed to be partially filled up with debris. It is evident from the satellite images from Google Earth that partial filling of the pond and encroachment of shops around the pond has taken place over the last few years (images attached as **R-2**).
- iv. The said workshops namely, M/s. Meraj Industries, M/s. Ashrafi Copper and M/s. Alloys Cent Cast could not be traced in and around the said plot. However, it appears that the land under RS plot no 974 corresponding to LR Plot no. 954 adjacent to the pond area corresponding to RS Plot 973 is recorded in the name of the co-owners of these industrial units namely, Md. Karim Ansari, Md. Matin Ansari, Md. Mahfuz Ansari, Md. Sahim Ansari, Md. Rahim Ansari (plot information in respect of LR plot no. 954 is annexed as **R-3**).

- 
- v. In the adjacent RS Plot 974, there was a marble shop attached with a metal scrap yard on the eastern end of the plot adjacent to the pond area, a storage shed, a kitchen (allegedly catering to M/s Albela Biryani), a small laundry wash unit (classified under dyeing& bleaching unit as per WBPCB) (M/s. Arif Wash) and a plastic goods moulding unit (M/s. Moti Bag Centre) within the premises. However, no discharge of industrial effluent or domestic sewage into the pond was observed during inspection. As observed, the discharges were draining into the adjacent Panchayat drain not connected with the pond area.
- vi. There were a few shops along the boundary wall of the premises on the eastern and southern periphery abutting and encroaching upon the pond area, as clearly visible in the satellite images obtained through Google Earth. As informed verbally by the landowners, some of these were let-out to the respondents 17 to 21, while some were shut down or vacant.
- vii. Therefore, it is suggested that necessary direction may be issued to the landowner for immediate restoration of the said pond including the demolition of shops along the periphery on the eastern and southern periphery to the extent of encroachment on the pond area in RS Plot no 973.

Photographs taken during the course of inspection are annexed herewith.

Photocopy of the Inspection Report of the Fact-Finding Committee along with coloured photographs are collectively annexed herewith and marked with the letter 'R-1'.

Photocopy of the letter written by the Additional District Magistrate (Environment) & District Land & Land Reforms Officer (D. L. & L. R. O) had informed the Sub Divisional Magistrate (Sadar), Howrah to take appropriate steps against the alleged unit dated 19.05.2025 is annexed herewith and marked with the letter 'R-4'.

9. That the Sub-Divisional Officer, Sadar Howrah has issued an order for removal of nuisances under section 152 BNSS, 2023 against M/s Swastik Aluminum Industries vide no. 1735/25/SS (C) dated 26-06-2025 and submitted an action taken report vide letter no.1736/25/SS(C) dated 26-06-2025 in this regard.

10. That it is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Identified by me

Sibojyoti Chakrabarti
Advocate 30.06.2025

For The State of West Bengal

Deponya

Deponent

District Magistrate
&
Collector, Howrah

L.T.I.(s)/Signatures(s) of the
Executants attested by me on identification

[Signature]
NARENDRA PRASAD GUPTA, NOTARY
Advocate, HIGH COURT, KOLKATA
Regd. No.-15823/2018, Govt. India

NARENDRA PRASAD GUPTA
NOTARY

GOVERNMENT OF INDIA
REGN. NO. 15823/2018

ADVOCATE, HIGH COURT CALCUTTA
8, Old Post Office Street (Ground Floor)
Opp. F-Gate (High Court)
Mob: 9810778074
9880135090

30 JUN 2025



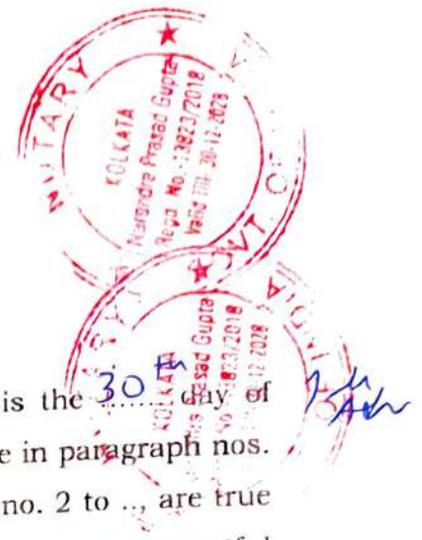


VERIFICATION

Verified at Kolkata by the deponent above named on this the 30th day of June, 2025 and say that the contents of this affidavit made in paragraph nos. 1 is true to my knowledge and those made in paragraphs no. 2 to ..., are true to my information derived from the office records and rest are my respectful submission before this Hon'ble Tribunal.

Identified by me

Sibajyoti Chakrabarti
Advocate 30.06.2025 -
For The State of West Bengal



Sibajyoti
Deponent
District Magistrate
&
Collector, Howrah



Report of the Committee constituted by Hon'ble National Green Tribunal, Eastern Zone Bench vide Order dated 08.01.2025 in connection with OA No. 01/2025/EZ in the matter between Sarbani Brahma vs State of West Bengal & Ors.

In compliance with the Hon'ble National Green Tribunal, Eastern Zone Bench Order dated 08.01.2025, an inspection of the site was conducted on 01.02.2025 at 12.00 noon by the committee constituted by the Hon'ble NGT comprising of the following members:

1. Shri Azar Zia, Additional District Magistrate, ADM (LR & LA & DL & LRO), Howrah.
2. Smt. Jayati Mitra, Assistant Environmental Engineer, WBPCB, Howrah Regional Office, West Bengal Pollution Control Board.

The following officials were also present to facilitate the inspection:

1. Mr. Partha Pratim Sadhukhan, Officer-in-Charge, Environment Section, District Administration, Howrah.
2. Mr. Nirod Baran Sarkar, Joint Block Development Officer, Domjur Development Block.
3. Shri Babulal Kanraar, Revenue Officer, Office of the BL&LRO, Domjur Block.
4. Shri Swapan Kumar Mondal, Revenue Officer, Office of the BL&LRO, Domjur Block.
5. Shri Tapas Kumar Pramanick, Secretary, Bankra-II Gram Panchayet.
6. Shri Badrul Haque, Executive Assistant, Bankra-II Gram Panchayet,

During inspection, the following observations were made -

1. The said plot is located in a predominantly residential neighbourhood surrounded by houses, shops, and few small-scale industrial units. The said plot is butted and bounded by a gated brick wall.

2. The report submitted by the BL& LRO, Domjur Block reveals that as per official records the classification of the land in LR Plot No. 953 corresponding to erstwhile RS Plot No.973 is Pond (Pukur) (Copy enclosed and marked as **R-1**)
3. The said pond, situated within the plot, was covered with aquatic weeds and vegetation growth, it seemed to be partially filled up with debris. It is evident from the satellite images from Google Earth that partial filling of the pond and encroachment of shops around the pond has taken place over the last few years (images attached as **R-2**).
4. The said workshops namely, M/s. Meraj Industries, M/s. Ashrafi Copper and M/s. Alloys Cent Cast could not be traced in and around the said plot. However, it appears that the land under RS plot no 974 corresponding to LR Plot no. 954 adjacent to the pond area corresponding to RS Plot 973 is recorded in the name of the co-owners of these industrial units namely, Md. Karim Ansari, Md. Matin Ansari, Md. Mahfuz Ansari, Md. Sahim Ansari, Md. Rahim Ansari (plot information in respect of LR plot no. 954 is annexed as **R-3**)
5. In the adjacent RS Plot 974, there was a marble shop attached with a metal scrap yard on the eastern end of the plot adjacent to the pond area, a storage shed, a kitchen (allegedly catering to M/s Albela Biryani), a small laundry wash unit (classified under dyeing & bleaching unit as per WBPCB) (M/s. Arif Wash) and a plastic goods moulding unit (M/s. Moti Bag Centre) within the premises. However, no discharge of industrial effluent or domestic sewage into the pond was observed during inspection. As observed, the discharges were draining into the adjacent Panchayat drain not connected with the pond area.
6. There were a few shops along the boundary wall of the premises on the eastern and southern periphery abutting and encroaching upon the pond area, as clearly visible in the satellite images obtained through Google Earth. As informed verbally by the landowners, some of these were let-out to the respondents 17 to 21, while some were shut down or vacant.

7. Therefore, it is suggested that necessary direction may be issued to the landowner for immediate restoration of the said pond including the demolition of shops along the periphery on the eastern and southern periphery to the extent of encroachment on the pond area in RS Plot no 973.

The photographs taken during inspection are annexed herewith.

Jayati Mitra

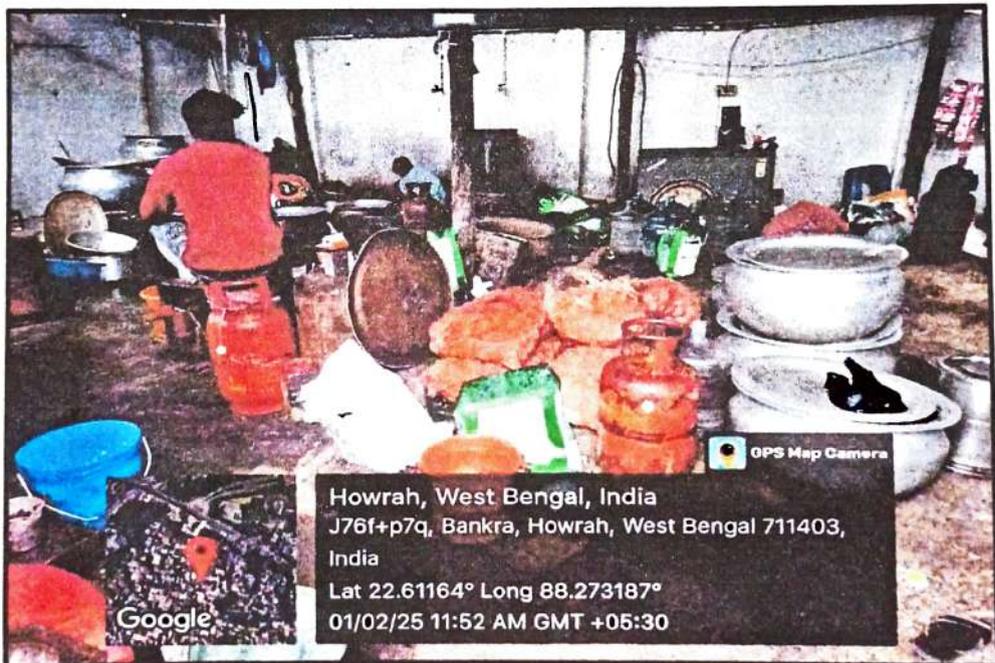
.....
Asst. Environmental Engineer,
Howrah Regional Office, WBPCB


.....
Additional District Magistrate (LR) &
District Land & Land Reforms Officer
Howrah

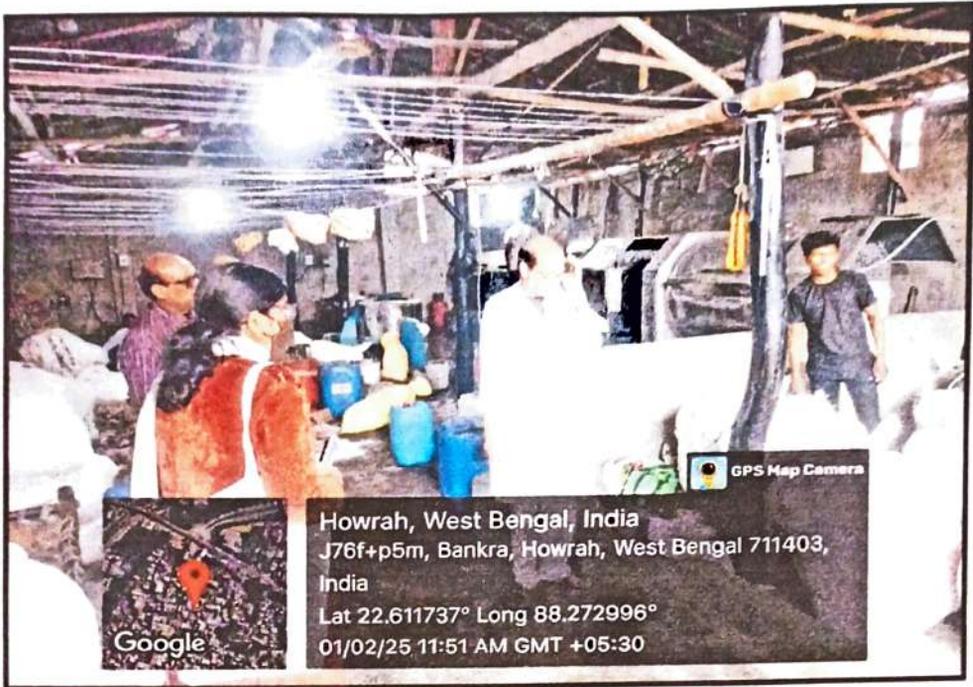
**Glimpses of the inspection by the Committee Members in connection with OA No.
01/2025/EZ**



Physical view of the present status LR Plot No. 953 classified as 'Pond'



Kitchen of M/s Albela Biryani on adjacent LR Plot No 954



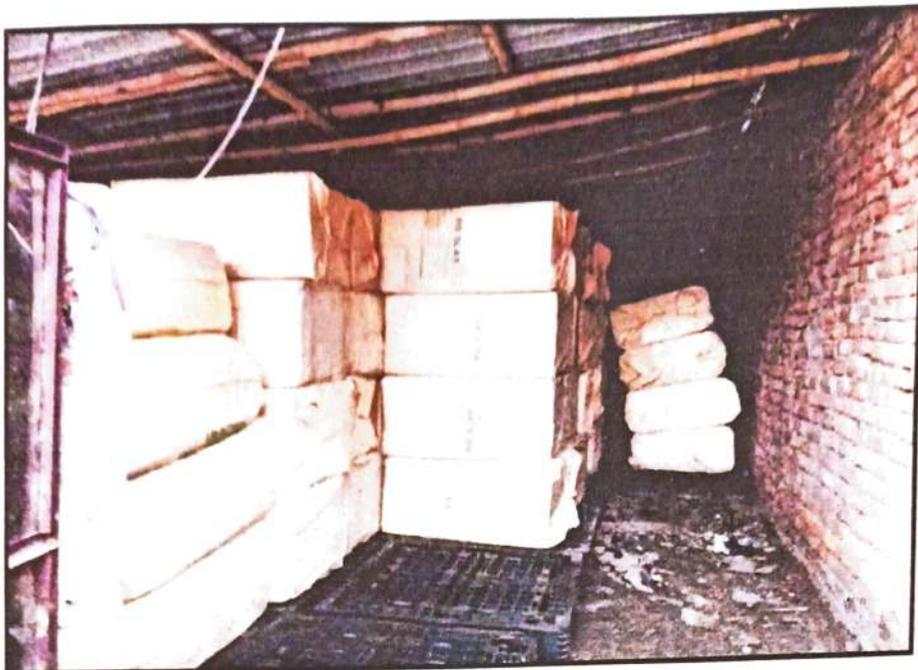
M/s Arif Wash on adjacent LR Plot No 954



M/s. Moti Bag Centre on adjacent LR Plot No 954



Shops on periphery of LR Plot 953



Storage Shed on adjacent LR Plot No 954



Discussion with locals about the land character and ownership of the shops

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সঞ্চয় অধিদপ্তরের কার্য
-নথীর তথ্য-



জেলা- বাগুড়া
মোজা- বাঁকড়া
দাগ নং- ১৫৫
সমন্বিত দাগ নং- ১৭৫
ব্লক- চৌমুহুট
জে.এল.নং- ০০১
শ্রেণী- পুকুর
খানা- চৌমুহুট
ভূমির পরিমাণ(এ)- ০.০১০০

খতিয়ান নং	শ্রেণী	আংশ	আংশ পরিমাণ (এ)	স্বাক্ষর/লেখীর বিবরণ	মতবা
১৪০৬০	পুকুর	০.০১০০	০.০১০০	মহ. মহম্মদ আনসারি পিতা-মহ. হাকিম মা-মিত	
১৪০৬১	পুকুর	০.০১০০	০.০১০০	মহ. শহিদ আনসারি পিতা-মহ. হাকিম মা-মিত	
১৪০৬২	পুকুর	০.০১০০	০.০১০০	মহ. শহিদ আনসারি পিতা-মহ. হাকিম মা-মিত	
১৪০৬৩	পুকুর	০.০১০০	০.০১০০	মোহাম্মদ জাহান স্বামী-মহ. জাতি মা-মিত	
১৪০৬৪	পুকুর	০.০১০০	০.০১০০	মুহম্মদ শাহি স্বামী-মহ. শাহি মা-মিত	
১৪০৬৫	পুকুর	০.০১০০	০.০১০০	শাহানা আনসারি পিতা-মহ. হাকিম মা-মিত	
১৪০৬৬	পুকুর	০.০১০০	০.০১০০	মিরমুহম্মদ জাহান স্বামী-মহম্মদ জাহান মা-মিত	

Authenticated
Shms.
00/1/15

Block Land & Land Reforms Officer
Dumraon

20

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংক্রান্ত আধিকারিকের করণ
-বাংলা ভাষা-



জেলা- হাওড়া	রাস- চৌমুড়া	[00010000]
মৌজা- ধাকড়া	জে.এল.নং- ০০২	খানা- চৌমুড়া
দাস নং- ১০০	শ্রেণী- ১১৫	ভূমির পরিমাণ(ঘ)- ০.১১০০
সাবেক দাস নং- ১৭০		

খতিয়ান নং	শ্রেণী	আয়	আয় পরিমাণ (১)	স্বামত্বের/স্বত্বের বিবরণ	মতলা
১০০০৭	পুকুর	০.০১০৭	০.০০০০	নিখাত জাহান শিতা-সহ. হাকিম মা-নিজু	
		১.০০০০	০.১১		



Authenticated
08/01/20
Block Land & Land Reforms Officer
Durgam, Howrah

21



The Government of West Bengal
The Office of the Block Land and Land Reforms Officer
-Plot Information-

(0501055)

District -Howrah
Mouza-Bankra
Plot No-953
Sabek Plot No-973

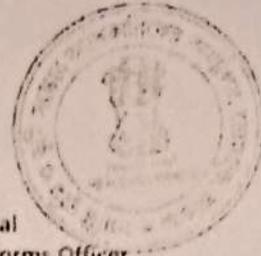
Block- Domjur
Jl No-055
Classification-Pond

Thana-Domjur
Total Area(Acre)-0.21

Khatian No	Classification	Share	Area(Acre)	Raiyat/Lessee Name	Remarks
495	pond	0.2500	0.0500	Abdul Quddus Ansari Father-Md. Abbas Add-nija	
10022	pond	0.2500	0.0500	Buland Javed Father-Andul Kudus Add-472/9, GT Road, Shivpur	
14368	pond	0.0333	0.0080	Md Karim Ansari Father-Md.Hakim Add-Nija	
14369	pond	0.0333	0.0080	Md.Matin Ansari Father-Md.Hakim Add-Nija	
14370	pond	0.0333	0.0080	Md.Mahfuj Ansari Father-Md.Hakim Add-Nija	
14371	pond	0.0333	0.0080	Md.Sahim Ansari Father-Md.Hakim Add-Nija	
14372	pond	0.0333	0.0080	Md.Rahim Ansari Father-Md.Hakim Add-Nija	

For Office Use Only

22



The Government of West Bengal
The Office of the Block Land and Land Reforms Officer
-Plot Information-

(0501055)

District-Howrah
Mouza-Bankra
Plot No-953
Sabek Plot No-973

Block- Domjur
JL No-055
Classification-Pond

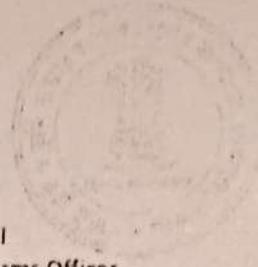
Thana-Domjur
Total Area(Acre)-0.21

Khatian No	Classification	Share	Area(Acre)	Raiyat/Lessee Name	Remarks
14373	pond	0.0167	0.0040	Mosarat Jahan Husband-Md.Ali Add-nija	
14374	pond	0.0167	0.0040	Nusrat Safi Husband-Md.Safi Add-Nija	
14375	pond	0.0167	0.0040	Salma Asrafi Father-Md.Hakim Ansari Add-Nija	
14376	pond	0.0167	0.0040	Irfat Jahan Husband-Parvej Ahmed Add-Nija	
14377	pond	0.0167	0.0040	Nikhat Jahan Father-Md.Hakim Add-Nija	
14378	pond	0.0333	0.0067	Md.Karim Ansari Father-Md.Hakim Add-Nija	
14379	pond	0.0333	0.0067	Md.Matin Ansari Father-Md.Hakim Add Nija	

For Office Use Only

Attested
[Signature]
Block Land & Land Reforms Officer
Domjur, Howrah

23



The Government of West Bengal
The Office of the Block Land and Land Reforms Officer
-Plot Information-

(0501055)

District -Howrah
Mouza-Bankra
Plot No-953
Sabek Plot No-973

Block- Domjur
JL No-055
Classification-Pond

Thana-Domjur
Total Area(Acre)-0.21

Khatian No	Classification	Share	Area(Acre)	Raiyat/Lessee Name	Remarks
14380	pond	0.0333	0.0067	Md.Mahfuj Ansari Father-Md.Hakim Add-nija	
14381	pond	0.0333	0.0067	Sahim Ansari Father-Md.Hakim Add-Nija	
14382	pond	0.0333	0.0067	Rahim Ansari Father-Md.Hakim Add-Nija	
14383	pond	0.0167	0.0033	Mosarat Jahan Husband-Md.Ali Add-Nija	
14384	pond	0.0167	0.0033	Nusrat Safi Husband-Md.Safi Add-Nija	
14385	pond	0.0167	0.0033	Salma Asrafi Father-Md.Hakim Add-Nija	
14386	pond	0.0167	0.0033	Irfat Jahan Husband-Parvej Ahmed Add Nija	

For Office Use Only

Mahfuj Ansari
05/10/15
Block Land & Land Reforms Officer
Domjur, Howrah

24



The Government of West Bengal
The Office of the Block Land and Land Reforms Officer
-Plot Information-

[0501055]

District -Howrah
Mouza-Bankra
Plot No-953
Sabek Plot No-973

Block-Damjur
II No-055
Classification-Pond

Thana Damjur
Total Area(Acre)-0.21

Khatian No	Classification	Share	Area(Acre)	Raiyat/Lessee Name	Remarks
14387	pond	0.0167	0.0033	Nikhat Jahan Father-Md.Hakim Add-nija	
		1.0000	0.21		

For Office Use Only

Handwritten signature
Block Land & Land Reforms Officer
Damjur Howrah

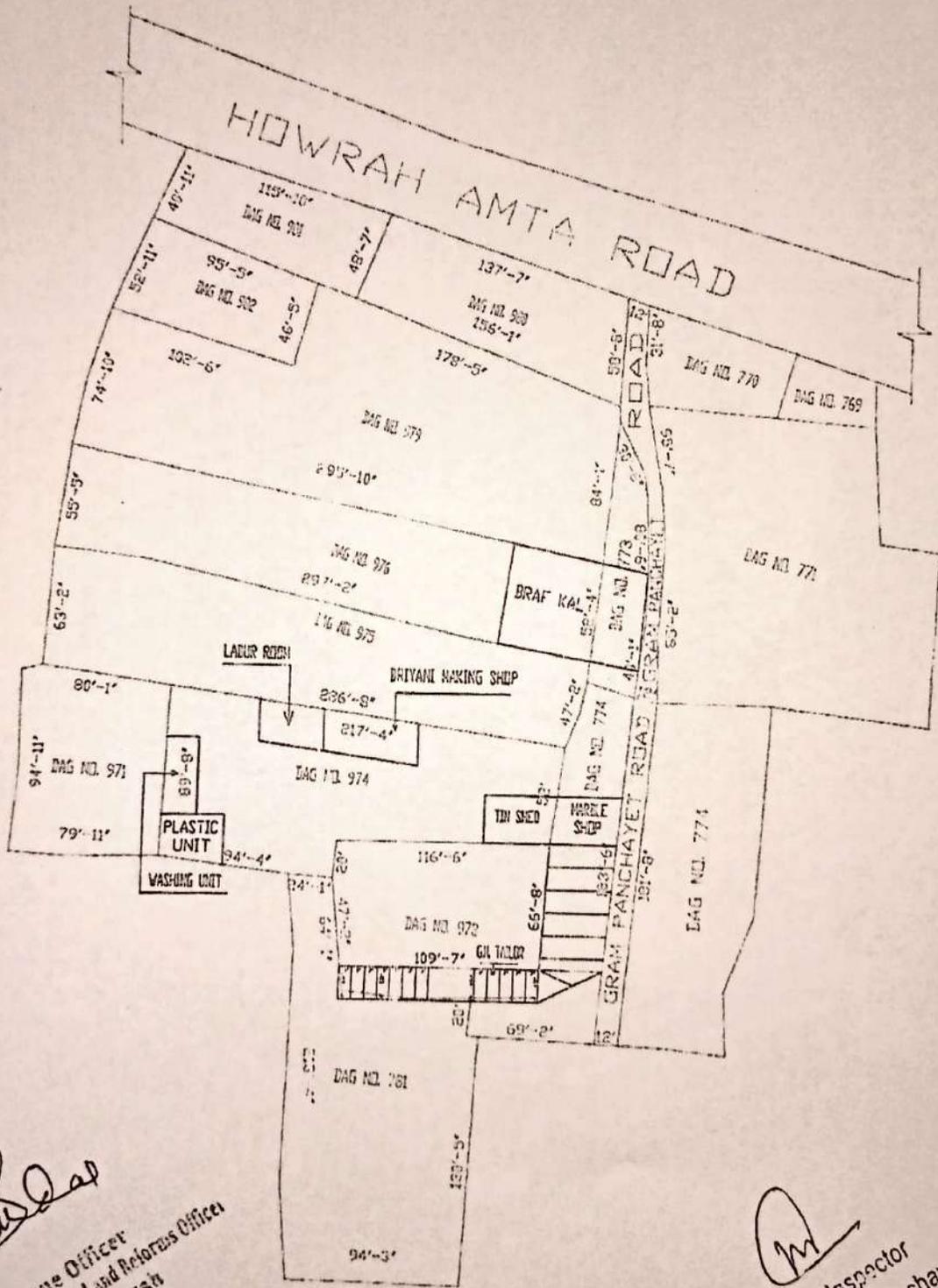
District-Howrah		Mouza- Bankra		J.L. No. 55		Khasra No. 1153			
Thana		Pargana		Revenue Survey No. 1154		Touza No. 3989 Hooghly			
Doolgur		Revenue		Survey No. 1154		Touza No. 3989 Hooghly			
Superficial Rights			Payable of Rights			U/S - date from - - - - to - - - -			
Khasra no. (Ma. Bata)	Description and Occupier (Shortly)	Share of each other	Ryat	Ces		Remarks	Rent		
				Ces				Ces	
				Road	Education			Road	Education
1252 A	Sahay Rahaman Ding	0. (5000)	2	1 Ana	1 Ana 9 Gonda				
1252 E	Year Ma Ding	11. (5000)	1 II	9 Gonda	1 Ana 4 Gonda				
		1 (10000)	3 A						
ATTESTED									
SD/ G. P. Santra									
Revenue Officer									
Date- 15/12/1956									
Description and Occupier of Rights		Share	Description and Occupier of Rights		Share	Classification of rights and Special rules and association			
Kali Kumar Basu S/O Sudhir Chandra Basu		5 Ana 6 Gonda 2 Kora 2 Kranti (3333)				Korfa Dakhal Sattwa Bishito			
Sisir Chandra Basu		5 Ana 6 Gonda 2 Kora 2 Kranti (3333)				Ryat according to rule no. 4 dakhil Sattwa Bishito			
Sunil Chandra Basu S/O Nagendra Nath Basu		5 Ana 6 Gonda 2 Kora 2 Kranti (3334) 1 (10000)				This Khasra shall remain in force under the GOVT			
Re. Ke. 3/3/39 1080 No.						Record U/S 58 of Chapter IV E.A. Act			
						Sd/ S.D.G. 03/04.			
						Records of rights finally framed and finally published under sub-section (1) of Section 44 of the West Bengal Estate Acquisition Act 1953 (West Bengal Act of 1954)			
U/S Note or Change (Ma. Mokordama no. And Son)						Seal Revisional Settlement Howrah Hooghly India			

Authenticated
(Signature)
 10.02.25
 for Block Land & Land Reforms Officer
 District Howrah

SITE PLAN

OF MOUZA - BANKRA, J.L. NO. 55, P.S. DOMJUR.

DIST. HOWRAH, R.S. DAG NOS. 774, 974 & 973.



[Signature]
 Revenue Officer
 of the Block Land & Land Revenue Officer
 Domjur, Howrah

[Signature]
 Revenue Inspector
 Bankra Gram Panchayat

September 2017

Entire area of RS Plot No 973 was a pond

Kall area Kall area

Alber Stone

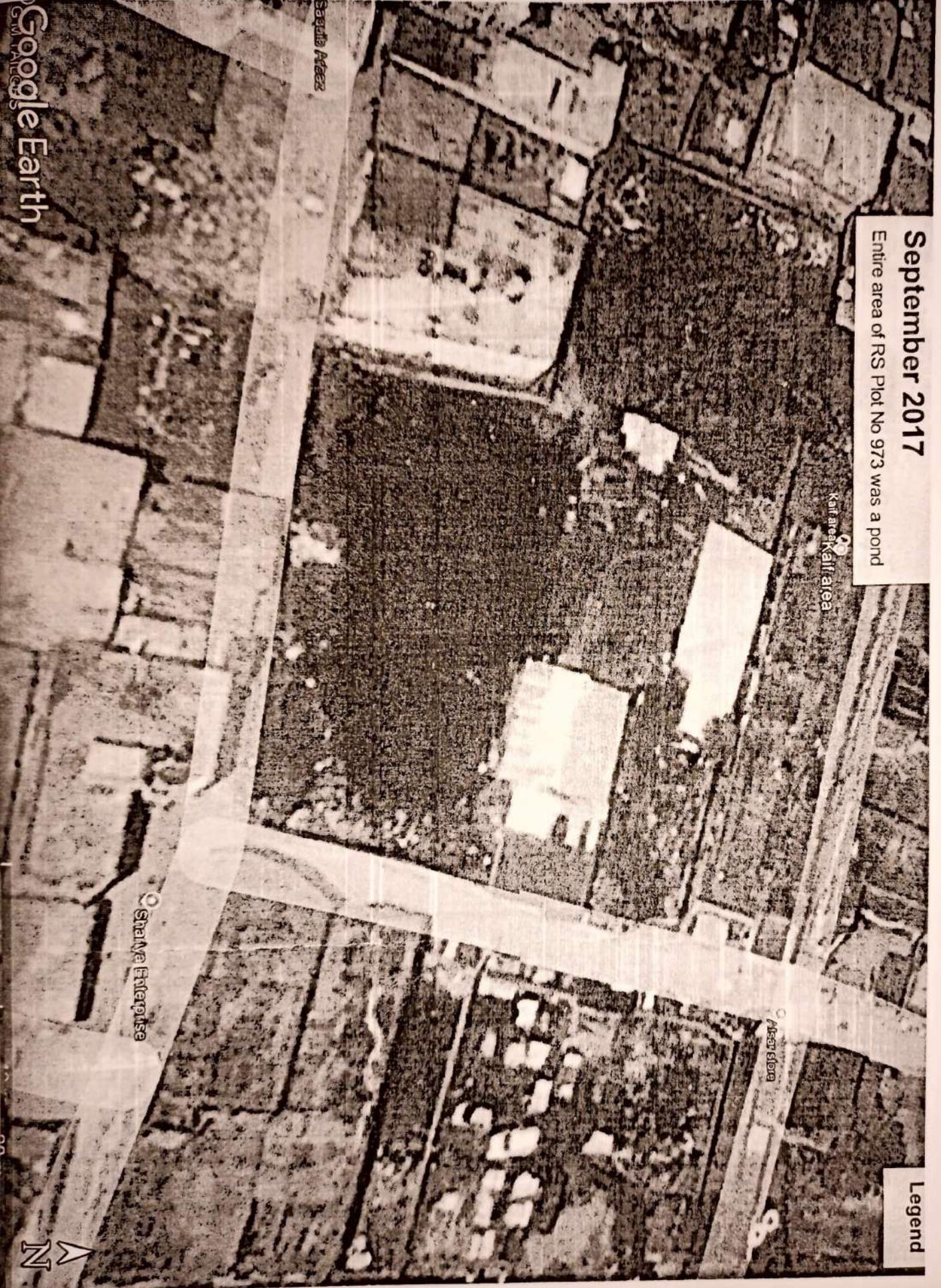
Shanva Enterprise

Saguna Meez

Legend



Google Earth



March 2021

Path created through RS Plot No 973 for construction activities

Legend

Kaif area
Kaif area

Absar share

Saqib Adbaz

Shariya Enterprise

Google Earth
TM
TAILS

20 m



April 2023

Filling up of major portion of RS Plot No 973 with debris and wild vegetation

Kailash Kalf area

MSB Store

Saqui Ateaz

Shriya Enterprise

Legend

Google Earth



May 2024

Latest available satellite image of RS Plot No 973 with partial pond visibility

Kalraek Kair area

Atsar store

Pula Ateaz

Shariya Enterprise

Legend

Google Earth



38

R-3

পশ্চিমবঙ্গ সরকার

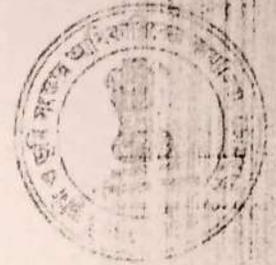
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের কার্য

-দাগের তথ্য-



জেলা- হাওড়া
 ব্লক- ডোমজুড় [৩১০১৩৫৫]
 মৌজা- বাঁকড়া জে.এল.নং- ০৫৫ খানা- ডোমজুড়
 দাগ নং- ৯০৪ শ্রেণী- বাগান জমির পরিমাণ(এ)- ০.০৯০০
 দাঘের দাগ নং- ৯৯৪

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ (এ)	স্বায়ত্ত্বের/লেখীর বিবরণ	মন্তব্য
৯৯৫৯	বাগান/কারখা না	০.২০০০	০.০৫০০	নাসিম বানু স্বামী-আব্দুল কুদ্দুস মাং-নিজ	
৯৯৬২	বাগান/কারখা না	০.০৪০০	০.০১০০	মহফুজ আনসারী পিতা-আব্দুল হাকিম মাং-নিজ	৪(গ) ধারা প্রযোজ্য
৯৯৬৫	বাগান/কারখা না	০.০৪০০	০.০১০০	মহম্মদ শাহিম আনসারী পিতা-আব্দুল হাকিম মাং-নিজ	
৯৯৬৪	বাগান/কারখা না	০.০৪০০	০.০১০০	মহম্মদ মঈন আনসারী পিতা-আব্দুল হাকিম মাং-নিজ	
৯৯৬৬	বাগান/কারখা না	০.০৪০০	০.০১০০	মহম্মদ করিম আনসারী পিতা-আব্দুল হাকিম মাং-নিজ	
৯৯৬৬	বাগান/কারখা না	০.০৪০০	০.০১০০	মহঃরহিম আনসারী পিতা-আব্দুল হাকিম মাং-নিজ	



For Officer Use Only

Authenticated
[Signature]
 12.02.23

Page 1 of 3

১২/০২/২০২৩ ১:০০ PM

Block Land & Land Reforms Officer
 Domjur, Howrah

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দপ্তর তথা-

39



[0205022]

জেলা- হাওড়া
ব্লক- ডোমজুড়
মৌজা- বারিড়া
জে.এফ.নং- ০৫৫ খামা- ডোমজুড়
দাগ নং- ১৫৪ শ্রেণী- বাগান জমির পরিমাণ(এ)- ০.১৪০০
সাবেক দাগ নং- ১১৪

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বয়ংক্রিয়/ক্রেতার বিবরণ	ধরন
১০০৭১	বাগান/বাস্ত	০.১০০০	০.০৬০০	অর্জুমেট জাহিদ পিতা-আবুল কুদ্দুস সং-৪৭২/৭, জি.টি.রোড (দ.), শিবপুর.	৪(৪) ধারা প্রযোজ্য
১৪৩৬৮	বাগান/কারখানা	০.০২৬৮	০.০০৯৪	মহ. করিম আনসারি পিতা-মহ. হাকিম সং-নিজ	৪(গ) ধারা প্রযোজ্য
১৪৩৬৯	বাগান/কারখানা	০.০২৬৭	০.০০৯৫	মহ. নাজিম আনসারি পিতা-মহ. হাকিম সং-নিজ	৪(গ) ধারা প্রযোজ্য
১৪৩৭০	বাগান/কারখানা	০.০২৬৮	০.০০৯৪	মহ. মহফুজ আনসারি পিতা-মহ. হাকিম সং-নিজ	৪(গ) ধারা প্রযোজ্য
১৪৩৭১	বাগান/কারখানা	০.০২৬৭	০.০০৯৫	মহ. শাহিম আনসারি পিতা মহ. হাকিম সং-নিজ	৪(গ) ধারা প্রযোজ্য
					৪(গ) ধারা প্রযোজ্য



Authenticated
12.02.25

For Office Use Only

Page 2 of 3

১২/০২/২০২৫ ১২:০০ PM

Block Land & Land Reforms Officer
Domjur, Howrah

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

৭০



জেলা- হাওড়া
মৌজা- বকিড়া
দাগ নং- ২০৪
সাবেক দাগ নং- ৯৭৪

ব্লক- ডোমজুড়
জে.এস.নং- ০৫৫
শ্রেণী- বাগান

থানা- ডোমজুড়
জমির পরিমাণ(এ)- ০.১৪০০

খতিয়ান নং শ্রেণী অংশ অংশ পরিমাণ(এ) রায়তের/শেমীর বিবরণ মন্তব্য

১৪৩৭২ বাগান/কারখানা
না ০.০২৬৭ ০.০০৯৫ মহ. রহিম আনসারি
পিতা- মহ. হাকিম
মাং- নিজ

১৪৩৭৩ বাগান/কারখানা
না ০.০১৩২ ০.০০৪৬ মোসারত জাহান
স্বামী- মহ. আলি
মাং- নিজ

১৪৩৭৪ বাগান/কারখানা
না ০.০১৩৩ ০.০০৪৭ খুসরত সানি
স্বামী- মহ. সানি
মাং- নিজ

১৪৩৭৫ বাগান/কারখানা
না ০.০১৩৩ ০.০০৪৭ সালমা আশরাফি
পিতা- মহ. হাকিম আনসারি
মাং- নিজ

১৪৩৭৬ বাগান/কারখানা
না ০.০১৩২ ০.০০৪৬ ঈরফত জাহান
স্বামী- মোসারত জাহান
মাং- নিজ

৪(গ) ধারা প্রযোজ্য



Authenticated
for
12.02.25

For Office Use Only

Page ৩ of ৬

১২/০২/২০:৫ ১২:০০ PM

Block Land & Land Reforms Officer
Domjur, Howrah

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

41



জেলা- হাওড়া
মৌজা- বাঁকড়া
দাগ নং- ১৫৪
সাবেক দাগ নং- ১৭৪

ব্লক- ডোমজুড়
জে.এল.নং- ০৫৫
শ্রেণী- বাগান

খানা- ডোমজুড়
জমির পরিমাণ(এ)- ০.৩৪৩০

[২০১০৫৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৪৩৭৭	বাগান/কারখানা না	০.০১৩৩	০.০১৩৩	নিখাত জাহান পিতা-মহ. হাকিম মাং-নিজ	৪(গ) ধারা প্রযোজ্য
১৪৩৭৮	বাগান/কারখানা না	০.০২৬৮	০.০২৬৮	মহ. করিম আনসারি পিতা-মহ হাকিম মাং-নিজ	৪(গ) ধারা প্রযোজ্য
১৪৩৭৯	বাগান/কারখানা না	০.০২৬৬	০.০২৬৬	মহ. মতিন আনসারি পিতা-হাকিম মাং-নিজ	৪(গ) ধারা প্রযোজ্য
১৪৩৮০	বাগান/কারখানা না	০.০২৬৬	০.০২৬৬	মহ. মহম্মুজ আনসারি পিতা-মহ. হাকিম মাং-নিজ	৪(গ) ধারা প্রযোজ্য
১৪৩৮১	বাগান/কারখানা না	০.০২৬৬	০.০২৬৬	মহ. শাহিম আনসারি পিতা-মহ. হাকিম মাং-নিজ	৪(গ) ধারা প্রযোজ্য

For Office Use Only.

Authenticated
for
12.02.15

Page 8 of 8

১২/০২/২০১৫ ১১:০০ M

Block Land & Land Reforms Officer
Domjur, Howrah.

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

42



জেলা- হাওড়া ব্লক- ডোমজুড় [০৫০১০৫৫]
মৌজা- বাঁকড়া জে.এল.নং- ০৫৫ থানা- ডোমজুড়
দাগ নং- ৯৫৪ শ্রেণী- বাগান জমির পরিমাণ(এ)- ০.৩৪০০
সাবেক দাগ নং- ৯৭৪

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৪৩৮২	বাগান/কারখানা	০.০২৬৬	০.০৩৯৩	মহ. রহিম আনসারি পিতা-মহ. হাকিম মাং-নিজ	৪(গ) ধারা প্রযোজ্য
১৪৩৮৩	বাগান/কারখানা	০.০১৩৩	০.০০৪৭	মোসারত জাহান স্বামী-মহ. আলি মাং-নিজ	৪(গ) ধারা প্রযোজ্য
১৪৩৮৪	বাগান/কারখানা	০.০১৩৩	০.০০৪৭	নূসরত শাফি স্বামী-মহ. শাফি মাং-নিজ	৪(গ) ধারা প্রযোজ্য
১৪৩৮৫	বাগান/কারখানা	০.০১৩৪	০.০০৪৭	শালমা আশরাফি পিতা-মহ. হাকিম মাং-নিজ	৪(গ) ধারা প্রযোজ্য
১৪৩৮৬	বাগান/কারখানা	০.০১৩৪	০.০০৪৭	ঈররফত জাহান স্বামী-পারভেজ আহমেদ মাং-নিজ	৪(গ) ধারা প্রযোজ্য



For Office Use Only

Authentic
for
12.02.25

Page ৫ of ৬

১২/০২/২০২৫ ১২:০০ PM

Block Land & Land Reforms Office
Domjur, Howrah



-দাগের তথ্য-

১০০০০

জেলা- হাওড়া

ব্লক- ডোমজুড়

মৌজা- বাকড়া

জে.এল.নং- ০৫৫

থানা- ডোমজুড়

দাগ নং- ৯৫৪

শ্রেণী- বাগান

জমির পরিমাণ(এ)- ০.৩৪০০

মাবেক দাগ নং- ৯৭৪

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
------------	--------	-----	---------------	---------------------	---------

১৪৩৮৭

বাগান/কারখানা
না

০.০১৩৪

০.০০৪৭

নিখাত জাহান

পিতা-মহ. হাকিম

মাং-মিজু

৪(গ) ধারা প্রযোজ্য

১.০০০০

০.৩৪

For Office Use Only.

Authenticated
 [Signature]
 12.02.24

Page ৬ of ৬

১২/০২/২০২৪ ১১:০৭ PM

for
 Block Land & Land Reforms Officer
 Domjur, Howrah

49



**Government of West Bengal
Block land & land Reforms Office
Plot Information**

District- Howrah	Block- Domjur	0501055
Block- Domjur	J.L. No. 055	Thana- Domjur
Mouza- Bankra	Classification - Bagan	Land Area - 0.3400
LR Plot No. 954		
RS Plot no. 974		

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
3459	Bagan/Karkha na	0.2000	0.0700	Nasim Banu W/o Abdul Kuddus Address- Bankra	
9582	Bagan/Karkha na	0.0100	0.0100	Sk Sbdul Jabbar S/o Jinnat Address- Bankra	4C applicable
9583	Bagan/Karkha na	0.0100	0.0100	Md Nasim S/O Sk Ramjan Address- Bankra	
9584	Bagan/Karkha na	0.0100	0.0100	khursid Alam S/O Samsul Hoda Address- Bankra	
9585	Bagan/Karkha na	0.0200	0.0200	Md Gore S/O Md Sukur Address- Bankra	
9586	Bagan/Karkha na	0.0200	0.0200	Golam Mostafa Sardar S/O Md Ali Address- Bankra	

For Office Use Only

Page 1 of 6

12/02/2025 12:30 p.m

Authenticated
[Signature]
12.02.25

for.

Block Land & Land Reforms Office
Domjur, Howrah

95



**Government of West Bengal
Block Land & Land Reforms Office
Plot Information**

District- Howrah	Block-Domjur	0501055
Block-Domjur	J.L. No. 055	Thana-Domjur
Mouza-Bankra	Classification - Bagan	Land Area-0.3400
LR Plot No. 954		
RS Plot no. 974		

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
10071	Bagan/Karkhana	0.2000	0.0600	Arjument Jahid S/O- Abdul Kuddus Address-472/9, G.T. Road Dakhin, Shibpur	4(4) applicable
14368	Bagan/Karkhana	0.0268	0.0094	Md. Karim Ansari S/o Md. Hakim Address-Bankra	4(C) applicable
14369	Bagan/Karkhana	0.0267	0.0093	Md. Matin Ansari S/o Md. Hakim Address-Bankra	4(C) applicable
14370	Bagan/Karkhana	0.0268	0.0094	Md. Mahfuj Ansari S/o Md. Hakim Address-Bankra	4(C) applicable
14371	Bagan/Karkhana	0.0267	0.0093	Md. Sahim Ansari S/o Md. Hakim Address-Bankra	4(C) applicable

For Office Use Only

Page 2 of 6

12/02/2025 12.30 p.m

Authenticated
[Signature]
12.02.25

for
Block Land & Land Reforms Officer
Domjur, Howrah

46



Government of West Bengal
Block land & land Reforms Office
Plot Information

District- Howrah
Block Domjur
Mouza- Bankra
LR Plot No.954
RS Plot no. 974

Block-Domjur
J.L. No. 055
Classification -
Bagan

Thana Domjur
Land Area-0.3400

0501055

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
14372	Bagan/Karkhana	0.0267	0.0093	Md. Rahim Ansari S/O- Md. Hakim Address- Bankra	4(C) applicable
14373	Bagan/Karkhana	0.0132	0.0046	Mosarat Jahan S/o Md. Ali Address-Bankra	4(C) applicable
14374	Bagan/Karkhana	0.0133	0.0047	Nusrat Safi S/o Md. Safi Address-Bankra	4(C) applicable
14375	Bagan/Karkhana	0.0133	0.0047	Salma Ashrafi S/o Md. Hakim Ansari Address- Bankra	4(C) applicable
14376	Bagan/Karkhana	0.0132	0.0046	Irfat Jahan S/o Parvej Address Bankra	4(C) applicable

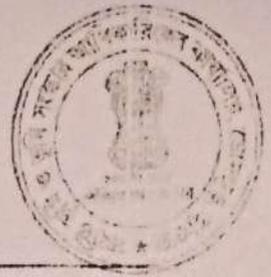
Authenticated

[Signature]
12.02.25

Block Land & Land Reforms Office
Domjur, Howrah

48

**Government of West Bengal
Block land & land Reforms Office
Plot Information**



District- Howrah
Block-Domjur
Mouza-Bankra
LR Plot No.954
RS Plot no. 974

Block-Domjur
J.L. No 055
Classification -
Bagan

Thana-Domjur
Land Area-0.3400

0501055

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
14382	Bagan/Karkhana	0.0266	0.0093	Md Rahim Ansari S/o Md Hakim Address- Bankra	4C applicable
14383	Bagan/Karkhana	0.0133	0.0047	Mosarat Jahan W/o Md Ali Address Bankra	4C applicable
14384	Bagan/Karkhana	0.0133	0.0047	Nusrat Safi W/O Md Safi Address Bankra	4C applicable
14385	Bagan/Karkhana	0.0134	0.0047	Salma Asrati S/O Md Hakim Address- Bankra	4C applicable
14386	Bagan/Karkhana	0.0134	0.0047	Irrafat Jahan W/Oparvez Ahamed Address- Bankra	4C applicable

For Office Use Only

Page 5 of 6

12/02/2025 12:30 p.m

Authenticated
[Signature]
12.02.25

for
Block Land & Land Reforms Office
Domjur, Howrah

49



Government of West Bengal
Block land & land Reforms Office
Plot Information

District-Howrah	Block-Domjur	0501055
Block-Domjur	J.L. No. 055	Thana Domjur
Mouza-Bankra	Classification -	Land Area-0.3400
LR Plot No.954	Bagan	
RS Plot no. 974		

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
14387	Bagan/Karkhana	0.0134	0.0047	Nikhat Jahan D/o Md Hakim Address Bankra	4(4) applicable
		1.0000	0.34		

For Office Use Only

Page 6 of 6

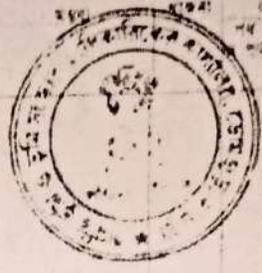
12/02/2025 12.30 p.m

Authenticated
[Signature]
 12.02.25

for,
 Block Land & Land Reforms Office
 Domjur, Howrah

Form 1

নাম		পেশা		বাসস্থান	
পিতার নাম		পিতার পেশা		পিতার বাসস্থান	
স্বত্ব		স্বত্ব		স্বত্ব	
ক্রমিক সংখ্যা	স্বত্বের বিবরণ (খরিদ)	মূল্য	স্বত্ব	স্বত্ব	স্বত্ব
১	১০০০ টাকার স্বত্ব	১০০০	১	১	১
২	২০০০ টাকার স্বত্ব	২০০০	২	২	২
৩	৩০০০ টাকার স্বত্ব	৩০০০	৩	৩	৩
৪	৪০০০ টাকার স্বত্ব	৪০০০	৪	৪	৪
৫	৫০০০ টাকার স্বত্ব	৫০০০	৫	৫	৫
৬	৬০০০ টাকার স্বত্ব	৬০০০	৬	৬	৬
৭	৭০০০ টাকার স্বত্ব	৭০০০	৭	৭	৭
৮	৮০০০ টাকার স্বত্ব	৮০০০	৮	৮	৮
৯	৯০০০ টাকার স্বত্ব	৯০০০	৯	৯	৯
১০	১০০০০ টাকার স্বত্ব	১০০০০	১০	১০	১০



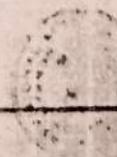
Binding Space

Authenticated
3/10/14

স্বত্বের বিবরণ

১০০০

Registrar General
Dhaka



পরিচয় নং		মা কুল্লি মা কুল্লি		পরিচয়		পরিচয়	
নং	তারিখ	কর্ম	পরিচয়	পরিচয়	পরিচয়	পরিচয়	পরিচয়
778	১৯৫৮						
779	১৯৫৮						
৭৮০	১৯৫৮						
৭৮১	১৯৫৮						
৭৮২	১৯৫৮						



Authenticated

3/10/15

Ministry of Education, Government of Bangladesh

জাতীয় স্বাস্থ্য পরিদপ্তর (মা কুল্লি মা কুল্লি) (মা কুল্লি মা কুল্লি)	জাতীয় স্বাস্থ্য পরিদপ্তর (মা কুল্লি মা কুল্লি)
জাতীয় স্বাস্থ্য পরিদপ্তর (মা কুল্লি মা কুল্লি)	জাতীয় স্বাস্থ্য পরিদপ্তর (মা কুল্লি মা কুল্লি)

জিলা ২: ৩৮		মোজা ৩১১৩১		খতিয়ান নং ১)৫					
খানা (১) ১০৮৫		জে.এল. নং ৫৫							
ব্যয়ের নাম ও ঠিকানা		স্বত্বের বিশেষ অনুসঙ্গ		বাকস্ব		সেস			
						পথ	পত্র	শিকা	
১		২		৩		৫ক	৫খ	৫গ	
(১) স্বত্বের স্বত্বাধিকার (২) মালিক (৩) মালিক (৪) মালিক (৫) মালিক		২০,০০০							
		২৫৩							
 PROVINCIAL SETTLEMENT OFFICER বিবরণ						ATTESTED [Signature] Revenue Officer Date: 10/3/105			
দাগ নং	জমির শ্রেণী	বিবরণ	দাগের মোট পরিমাণ		দাগের মধ্যে অট স্বত্বের অংশ	স্বত্বের অংশের জমির পরিমাণ			
			এঃ	শঃ		এঃ	শঃ	হেক্টর	এগর
৫	৬	৭	৮ক	৮খ	৯	১০ক	১০খ	১০গ	১০ঘ
১৯৯৮	১৯৯২	১) মালিক (২) মালিক (৩) মালিক ৪) মালিক (৫) মালিক			১৯ ০২৫৫				
মোট দাগ			জমির মোট পরিমাণ						

১৯৯৮
১৯৯২

59

District-Howrah Mouza Bankra Khatian No.495
 Thana Domjur J.L No. 55

Name and Address of Rayat	Special Context of Rights	Revenue	Cess		
			Roads	Purta	Education
1	2	3	4A	4B	4C
Abdul Kuddus S/O Md Abbas Sakim- Nij	10000 Rayat				

ATTESTED

S/d- Illegible
Revenue Officer 20/08/88

Description of Land

Plot No.	Classification of Land	Remarks	Total Area of Plot		Share of Rayat Under the Plot	Area of Land Of Rayat Under the Plot			
			Acre	Satak		Acre	Satak	Hectar	Ekar
5	6	7	8A	8B	9	10A	10B	10C	10D
Hal 953	Pukur	4(4)c Applicable		21	2500		05		
752	Bagan/Bastu		47		556		02		
Total Plot			Total Area of Land			07			

Authenticated
 K. M. S. S.
 10.12.11
 Revenue Officer
 Howrah

~~17~~
55

Approved - [R-2]

09.01.2025
Item No.6
PG/KS
Ct. No.1

W.P.A.(P) 453 of 2024

**Sarbani Brahma
Versus
The Secretary, Panchayat and
Rural Development & ors.**

Mr. Gausul Islam
Mr. Aktaruzzamanfor the petitioner

Mr. Sandipan Banerjee
Mr. Ankit Surekha.....for the Howrah Municipal
Corporation

Mr. Sk. Md. Galib
Mr. Abu Siddique Mallik.....for the State

Ms. Manideepa (Paul) Roy.....for the respondents
16 to 20

1. This is a writ petition filed as a public interest litigation by a person, who is a resident of Kalighat alleging that there is illegal construction in a pond in R.S. Dag No. 973/L.R. Dag No. 953, R.S. Khatian No. 1153, L.R. Khatian No.-495,10022,14368-14387, District-Howrah, Block-Domjur, Mouza-Bankra by the respondent nos. 13 and 15.
2. Mr. Galib, learned Government Counsel submitted that in respect of the same property, another writ petition was filed in W.P.A. 10707 of 2020 in which direction was issued to the Pradhan to take action on the representation and as against that order, an intra-Court appeal was filed, which was dismissed by the Hon'ble Division Bench. Thereafter the said writ petitioner has filed a contempt petition in CPAN 912 of

← 18 →

2

56

2021 and by order dated December 6, 2024 service of copies of the affidavit has been directed.

3. Since the matter is already seised of by a learned Single Bench, the question of entertaining this writ petition that too at the behest of a resident of Kalighat does not arise.
4. Accordingly, the writ petition is dismissed.
5. No costs.
6. Urgent photostat certified copy of this order, if applied for, be furnished to the parties expeditiously upon compliance of all legal formalities.

**(T.S SIVAGNANAM)
CHIEF JUSTICE**

(HIRANMAY BHATTACHARYYA, J.)

BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL EASTERN ZONE
BENCH, KOLKATA

O. A. NO. 52/2025/EZ



In The Matter of:

Hemanta Tah & Ors.

... APPLICANT

VERSUS

The State of West Bengal & Ors.

... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE
RESPONDENT NUMBER 04, THE
DISTRICT MAGISTRATE & COLLECTOR,
HOWRAH

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal